

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 20th day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01599/2013.

Ravi Shankar Ojha and others.

.....Applicants.

VE R S U S

Navodya Vidyalaya Sangathan.

.....Respondents

Advocate for the applicants : Shri P.N. Ojha (absent)
Shri K.M. Asthana (absent)
Advocate for the Respondents: Shri

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicants even in the revised call.

It is seen from the order sheets that on previous listed date i.e. 03.07.2018 , none was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**